## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM		
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/60/2017	
NAME OF THE PETITIONER(S)	: RAJENDRA KUMAR KANNODIA & 5 ORS	
NAME OF THE RESPONDENT(S)	: KAMADGIRI INDUSTRIES LTD & 8 ORS	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
Predin : S. Arasu for Rapigopal / Rejuma Advocatio	Coursel for Respolts	Peech A
M.K. PREETHA. P.C.S. for KSR & CO.	Coursel for Pelitioner	MiPate

## <u>ORDER</u>

Counsels for both the parties are present. Counsel for the Respondent is directed to file counter to the main CP and the Counsel for the Petitioner is directed to send notice to R8 and file proof of service on the next date of hearing. Put up on 13.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)